## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:166 ANSWERED ON:22.11.2011 ALLOTMENT OF LAND Shantha J.

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of public bodies/public utility services for which the Government allots lands at concessional rates;
- (b) whether land has been allotted to Mother Diary, Hospitals, Schools etc. in the National Capital Territory of Delhi;
- (c) if so, the details thereof; and
- (d) the terms and conditions attached with such allotments?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): Government allots land at concessional rates to hospitals, educational institutions, religious institutions, local bodies etc.
- (b): Yes, Madam.
- (c): Land has been allotted for 68 Mother Diary Booths and six private hospitals. 231 pockets of land have been allotted to various schools.
- (d): The terms and conditions of allotment are specified in the respective allotment letters which, inter alia, includes charging of premium of land, annual ground rent and clause against misuse.